Name of the Corporate Debtor: Simhapuri Energy Limited; Date of Commencement of CIRP: 26-06-2020; List of Creditors as on: 27-07-2020; Name of IP: Mr. Anish Niranjan Nanavaty; Process Number: 1; Last 5 digitof registration number: 10830

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	19	43745717658.6504	19	43026203276.3343	89.61	0	719514382.316101	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	4	1854034	3	606112.00	0.00	0	1247922	0	Annexure 6
7	Operational creditors (Government Dues)	4	3489907229	4	2947662197.0076	6.14	0		0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	43	3316515363.42869	40	2042919079.36994	4.25	0	1273596284.05875	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		70	50553994285.079 09	66	48017390664.711 84	100.00	0	2536603620.3672 51	0	